

High Court of Karnataka,
Bengaluru,
Dated:15th October 2022

NOTIFICATION NO.HCBB – 250 / 2022

In modification of earlier Notification No. HCBB–238/2022 dated 27th September 2022, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from 17th October 2022.

Sl. No.	Name of the Hon'ble Judges	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Alok Aradhe	2
3	Hon'ble Mr. Justice B.Veerappa	3
4	Hon'ble Mr. Justice G.Narendar	4
5	Hon'ble Mr. Justice P.S.Dinesh Kumar	5
6	Hon'ble Mr. Justice K.Somashekar	6
7	Hon'ble Mr. Justice Sreenivas Harish Kumar	7
8	Hon'ble Dr. Justice H.B.Prabhakara Sastry	8
9	Hon'ble Mr. Justice Krishna S.Dixit	9
10	Hon'ble Mr. Justice S.G.Pandit	10
11	Hon'ble Mr. Justice B.M.Shyam Prasad	11
12	Hon'ble Mr. Justice H.T.Narendra Prasad	12
13	Hon'ble Mr. Justice H.P.Sandesh	13
14	Hon'ble Mr. Justice K.Natarajan	14
15	Hon'ble Mr. Justice S.R.Krishna Kumar	15
16	Hon'ble Mr. Justice Ashok S. Kinagi	16
17	Hon'ble Mr. Justice M.Nagaprasanna	17
18	Hon'ble Mr. Justice M.I.Arun	18

18	Hon'ble Mr. Justice E.S.Indiresh	19
20	Hon'ble Mr. Justice Ravi V. Hosmani	20
21	Hon'ble Mr. Justice S.Vishwajith Shetty	21
22	Hon'ble Mrs. Justice M.G.Uma	22
23	Hon'ble Mr. Justice V.Srishananda	23
24	Hon'ble Mr. Justice Hanchate Sanjeevkumar	24
25	Hon'ble Mr. Justice P.N.Desai	25
26	Hon'ble Mr. Justice M.G.S.Kamal	26
27	Hon'ble Mr. Justice Rajendra Badamikar	27
28	Hon'ble Ms. Justice J.M.Khazi	28
29	Hon'ble Mr. Justice Anant Ramanath Hegde	29
30	Hon'ble Mrs. Justice K.S.Hemalekha	30
31	Hon'ble Mr. Justice C.M.Poonacha	31
32	Hon'ble Mr. Justice C.M.Joshi	32
33	Hon'ble Mr. Justice T.G.Shivashankare Gowda	33

By Order of Hon'ble The Chief Justice

**Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)**

Date:15.10.2022

HIGH COURT OF KARNATAKA AT BENGALURU

**MODIFICATION OF SITTINGS OF HON'BLE THE CHIEF JUSTICE AND
THE HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO THEIR
LORDSHIPS FROM 17TH OCTOBER 2022**

Priority will be given to old cases

Part A

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble The Chief Justice & Hon'ble Mr. Justice Ashok S. Kinagi</p> <p>All WPs (PIL)</p> <p>WP Green Bench, WP arising under Laws relating to Pollution Control, Environment Protection Act, and Rules framed there under and all other Laws relating to Environment - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Appeals of the year 2022 - Admission, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) of the year 2022 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice Alok Aradhe & Hon'ble Mr. Justice S.Vishwajith Shetty</p> <p>Writ Appeals upto 2021 - Admission, Orders and Final Hearing</p> <p>MFAs (Matrimonial cases) - Admission, Orders and Final Hearing</p> <p>RERA Appeals - Admission, Orders and Final Hearing</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>

	<p>Writ and Civil Referred Cases - Admissions, Orders and Final Hearing</p> <p>Writ Petitions (Lokayukta) - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions (Edn-Med-Adm) - Preliminary Hearing, Orders and Final Hearing</p> <p>WP (HC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals (PMLA) (Division Bench matters) - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<p>3</p>	<p>Hon’ble Mr. Justice B.Veerappa & Hon’ble Mrs. Justice K.S.Hemalekha</p> <p>Criminal Appeals (Conviction) - Admission, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) upto 2021 - Admission, Orders and Final Hearing</p> <p>Criminal Referred cases - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>4</p>	<p>Hon'ble Mr. Justice G.Narendar & Hon'ble Mr. Justice P.N.Desai</p> <p>WP (S-CAT and S-KSAT) - Preliminary Hearing, Orders and Final Hearing</p> <p>All Writ Petitions and Civil matters not assigned to any other Division Benches - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>MFAs (except MV, LAC and Matrimonial cases) - Admission, Orders and Final Hearing</p> <p>Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Arbitration matters, Commercial Appeals and Commercial Applications - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>5</p>	<p>Hon'ble Mr. Justice P.S.Dinesh Kumar & Hon'ble Mr. Justice T.G.Shivashankare Gowda</p> <p>All Division Bench Tax matters - Admission, Orders and Final Hearing</p> <p>Regular First Appeals - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>6</p>	<p>Hon'ble Mr. Justice K.Somashekar & Hon'ble Mr. Justice C.M.Joshi</p> <p>Criminal Appeals (Acquittal) - Admission, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>Criminal Appeals under National Investigation Agency Act - Admission, Orders and Final Hearing</p> <p>MFAs (MV and LAC) - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
7	<p>Hon'ble Mr. Justice Sreenivas Harish Kumar</p> <p>Criminal Appeals not assigned to the Bench of Hon'ble Ms. Justice J.M. Khazi - Admission, Orders and Final Hearing</p> <p>Criminal Petitions U/s 407 of Cr.P.C - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
8	<p>Hon'ble Mr. Justice M.G.S. Kamal</p> <p>WP (LB and SC/ST) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
9	<p>Hon'ble Ms. Justice J.M. Khazi</p> <p>Criminal Appeals (Acquittal) - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>10</p>	<p>Hon'ble Mr. Justice C.M.Poonacha</p> <p>WP (Labour, L-KSRTC and S-KSRTC) - Preliminary Hearing, Orders and Final Hearing</p> <p>WPs (KEB, KLRA, ULC, Cinema, MV, Excise, KVOA, APMC and HRC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>11</p>	<p>Hon'ble Mr. Justice T.G.Shivashankare Gowda (Friday at 2.30 PM)</p> <p>Misc. First Appeals (MV & WC/ECA)</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

Part – B

Hon'ble the Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

Sl. No.	Names of the Hon'ble Judges	Subjects
1	Hon'ble The Chief Justice	Writ Petition (GM-CPC)
2	Hon'ble Mr. Justice Alok Aradhe	Writ Petition (GM-CPC)
3	Hon'ble Mr. Justice B.Veerappa	Writ Petition (GM-CPC)
4	Hon'ble Mr. Justice G.Narendar	Writ Petition (GM)
5	Hon'ble Mr. Justice P.S.Dinesh Kumar	Writ Petitions filed by Judicial Officers and Members of the staff of High Court & District/Trial Courts

6	Hon'ble Mr. Justice K.Somashekar	Criminal Revision Petitions
7	Hon'ble Mr. Justice Ashok S. Kinagi	Writ Petition (GM)
8	Hon'ble Mr. Justice S.Vishwajith Shetty	WP (GM-CPC)
9	Hon'ble Mr. Justice P.N.Desai	Criminal Revision Petitions
10	Hon'ble Mrs. Justice K.S.Hemalekha	Writ Petition (GM)
11	Hon'ble Mr. Justice C.M.Joshi	Misc. First Appeals (MV & WC/ECA)
12	Hon'ble Mr. Justice T.G.Shivashankare Gowda	Misc. First Appeals (MV & WC/ECA)

By Order of Hon'ble The Chief Justice

Sd/-

**(M.Chandrashekar Reddy)
Registrar (Judicial)**

Date:15.10.2022